

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. GRACY L. BAWITLUNG

Civil Appeal No(s). 14570/2025

STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

SOMANSH PRAKASH & ORS.

Respondent(s)

Date : 05-05-2026 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Shaurya Sahay, AOR
Mr. Aman Jaiswal, Adv.
Mr. Ashish Singh, Adv.
Ms. Sharvi Sharma, Adv.

For Respondent(s) : Mr. K. K. Mohan, AOR

UPON hearing the counsel the Court made the following
O R D E R

Counter affidavit on behalf of respondent nos. 2, 3 and 5 to 9 has already been filed.

As per office report, learned counsel for the appellant has filed an affidavit stating that the Lrs. of deceased respondent nos. 1 and 4 are already on record as respondent nos. 2 and 6 respectively.

As appropriate application for substitution to bring on record the Lrs. of deceased respondent nos. 1 and 4 has not been filed despite the grant of last opportunity on 09.04.2026, list the matter before the Hon'ble Judge-in-Chambers, for further directions.

Copy of this Record of Proceedings be furnished to the concerned Learned Advocate-on-Record for information and compliance.

GRACY L. BAWITLUNG
Registrar